

## **Information Note to the Press (Press Release No. 74/2025)**

For Immediate Release

Telecom Regulatory Authority of India

**TRAI responds to the DoT's back-reference dated 03.07.2025 on the TRAI's recommendations dated 17.02.2025 on the Terms and Conditions of Network Authorisations to be Granted Under the Telecommunications Act, 2023.**

**New Delhi, 13<sup>th</sup> August 2025** - The Telecom Regulatory Authority of India (TRAI) has today issued its response to the back-reference received from Department of Telecommunications (DoT) on the TRAI's recommendations dated 17.02.2025 on the Terms and Conditions of Network Authorisations to be Granted Under the Telecommunications Act, 2023.


2. Earlier, through a reference dated 26.07.2024 under Section 11(1)(a) of the Telecom Regulatory Authority of India Act, 1997, DoT had requested TRAI to provide recommendations on terms and conditions, including fees or charges, for authorisation to establish, operate, maintain or expand telecommunication network as per the provisions of the Telecommunications Act 2023. Further, through an addendum letter dated 17.10.2024, DoT had requested TRAI to consider an authorisation for satellite communication network under section 3(1)(b) of the Telecommunications Act, 2024. After a comprehensive consultation with stakeholders, TRAI, on 17.02.2025, provided the Recommendations on the Terms and Conditions of Network Authorisations to be Granted Under the Telecommunications Act, 2023 to DoT.

3. Thereafter, on 03.07.2025, DoT sent a back-reference under Section 11(1) of the TRAI Act, 1997 and requested TRAI to provide reconsidered recommendations in respect of some of the recommendations on the Terms and Conditions of Network Authorisations to be Granted Under the Telecommunications Act, 2023, where the

Government reached a *prima facie* conclusion that such recommendations may not be accepted or need modification.

4. After analysing the *prima facie* views of the Government on the TRAI's recommendations, TRAI has sent its response to the back-reference to DoT. TRAI's response to the back-reference has also been placed on the TRAI's website ([www.trai.gov.in](http://www.trai.gov.in)).

5. For any clarification or information, Shri Akhilesh Kumar Trivedi, Advisor (Networks, Spectrum and Licensing), TRAI may be contacted at Telephone Number +91-11-20907758.

  
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